GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA

UNSTARRED QUESTION NO: 40

(TO BE ANSWERED ON THE 21st July 2025)

COUNTRY'S AIRPORTS SECURITY NOT IN ACCORDANCE WITH THE STANDARDS OF DGCA

40. SHRI UPENDRA KUSHWAHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether certain standards have been prescribed by DGCA from the perspective of airport security;
- (b) if so, the details thereof;
- (c) whether many airports across the country including Patna do not meet the prescribed security standards; and
- (d) if so, the steps being taken by Government to make air travel completely safe?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d): The security standards at the airports are specified by the Bureau of Civil Aviation Security (BCAS), the aviation security regulator in the country. Airports in India, including the JPNI Airport Patna, are allowed to operate after they meet the prescribed security standards. The adherence to the prescribed security standards is checked periodically through various oversight activities, and necessary action on the part of the airports is ensured to keep them safe and secure.
